

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/426/IB/2020  
IN  
PETITION NUMBER : CP/550/IB/2018  
NAME OF THE PETITIONER : C. Ramasubramaniam (Liquidator)  
M/s Surana Corporation Ltd  
NAME OF THE RESPONDENTS : Vinod Kumar Jain & 2 others  
UNDER SECTION : Sec 60(5) of IBC, 2016

**ORDER**

Ld. Counsel Mr. Vipin Warriar for the Applicant/Liquidator is present.

Ld. Counsel Mr. Rahul K. Jain for R1 is present.

List the matter on **13.08.2021** for hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

sr

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(R. SUCHARITHA)  
MEMBER (JUDICIAL)